

National Company Law Tribunal

ITEM NO : 24


Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

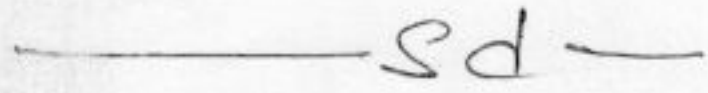
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHREESH-KUMAR DWIVEDI -	Advocate	o/c	
2.				

Sh. Shreesh Kumar Dwivedi, Advocate for the petitioner is present.

As prayed, put up on 02.03.2020 for argument.

Dated: 05.02.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)